

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/161/2020 IN
PETITION NUMBER : IBA/316/2019
NAME OF THE PETITIONER(S) : MUTHUIAH THEVAR RAJAPANDIAN (RP) (UNIQUE ROOF PVT LTD)
NAME OF THE RESPONDENT(S) : SREE AYYAPPA MEDICAL COLLEGE & RESEARCH FOUNDATION & 2 ORS
UNDER SECTION : SEC 25 (2)(B) OF IBC

S.No.	Name (in Capital)	Represented by	Signature
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ORDER

Learned RP Mr. Muthiah Thevar Rajapandian is present through video conferencing mode. In relation to compliance with the order dated 10.03.2020, Learned RP represents that the said order has been duly complied with and proof has also been filed before this Tribunal. However, the same is not available in the record.

In the circumstances, the Learned RP is directed to furnish proof of compliance of the order filed in compliance with the order dated 10.03.2020. Call this matter on 05.11.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)